NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/34/(241/242)/CB/2017

NAME OF THE TRANSFEROR

: RAAKHEE SHASHIKANT

NAME OF THE TRANSFERRE

: AARYAN INSTITUTE OF MANAGEMENT PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MR. MAHESH KUMAR.S. Counsel for 1st a 2nd Respondent

N. KACIDOSS. Countr Delston S. Mohold Khman. Arkellile

ORDER

Counsels representing both the parties are present and prayed for time to file objections in relation to the report of the Independent Auditor. Time is enlarged at request. Put up on 16.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)